

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 01.02.2016
Court No. : 12
Item No. : 36

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO.2370 OF 2016
WITH PRAYER FOR INTERIM RELIEF

MAHENDRA PRASAD

...PETITIONER(s)

VERSUS

SMT. JAG PATTI DEVI

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 13.10.2015, passed by the High Court of Judicature at Allahabad, in First Appeal No.194 of 1998.

It is submitted that there was a delay of 7 days in refiling the SLP and the same has been condoned by the Additional Registrar of Sec-IB.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Sanjay Kumar Agrawal, Advocate.

ASSISTANT REGISTRAR